GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2025 ANSWERED ON:05.12.2012 PROJECTS UNDER JNNURM

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Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the details of projects being implemented under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) in various cities of the country, State, and city-wise;
- (b) the details of proposals received and fund sanctioned/released during the last three years and the current year under JNNURM, city, State, year and project-wise;
- (c) whether some of the proposals of the State Governments are still pending with the Union Government;
- (d) if so, the details thereof, State and project-wise and the reasons for such pendency along with the time by which these proposals are likely to be cleared;
- (e) the details of the funds Government proposes to sanction and release in the next two years, city, State and project-wise;
- (f) whether the Government reviews/ proposes to review these projects, periodically and if so, the details thereof;
- (g) whether all the projects under JNNURM are progressing timely and properly and if so, the details thereof; and
- (h) if not, the reasons therefor and the action taken/being taken by Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT(SMT. DEEPA DASMUNSHI)

(a): Details of projects being implemented under Urban Infrastructure and Governance

(UIG) Sub-Mission of Jawaharlal Nehru National Urban Renewal Mission (JnNURM) in various cities of the country State, and city-wise is at Annexure-I.

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- (b): Details of projects and fund sanctioned/released during the last three years and the current year under (UIG) Sub-Mission of JnNURM, city, State and project-wise is at Annexure-II.
- (c) & (d): Details of State-wise projects appraised but not sanctioned under Urban Infrastructure and Governance (UIG) Sub-Mission of Jawaharlal Nehru National Urban Renewal Mission (JnNURM) are at Annexure-III. The projects under UIG Sub-Mission of JnNURM are considered for approval subject to their conformity with the guidelines of the UIG, technical appraisal/compliance and availability of funds for the State. The Mission has completed its normal tenure on 31st March 2012. The Government has extended the duration for 2 years i.e. upto March 2014 only for completion of reforms and ongoing projects under JnNURM. At present, there is no mandate to consider and approve fresh projects.
- (e): Funds under JnNURM are released upon receipt of Utilisation Certificates to the extent of 70% of the grants (Central and State/UTs) and subject to achievement of milestones agreed for implementation of mandatory and optional reforms at the State/UTs and ULB/Parastatal level as envisaged in the Memorandum of Agreement.
- (f): The projects are executed and Monitored by State Governments. The progress of the projects is assessed through Independent Review and Monitoring Agency (IRMAs), State Level Steering Committee (SLSC) and State Level Nodal Agency (SLNA). The progress of the implementation of the approved projects are also reviewed by Government of India through Quarterly Progress Reports submitted by the States and through regional review meetings.

(g) & (h): The projects under JnNURM are implemented by States through Urban Local Bodies (ULBs) and Parastatals. Out of total sanctioned 552 projects under UIG Sub- Mission of JnNURM, 163 projects have been reported physically completed and remaining are at various stages of implementation. Constraints experienced in implementation of projects relate to utility shifting, delay in receipt of permission from various authorities (Railways, Forests etc.), lack of capacity, land acquisition, contractual issues etc and with respect to implementation of reforms due to their complexity and difficulty and capacity of local bodies to accomplish them.

Capacity building measures such as conducting Rapid Training Programme (RTP) of the officials of ULBs/Parastatals, supporting Programme Management Units (PMU) at the state level and Project Implementation Units (PIUs) at the ULB level, Independent Review and Monitoring Agency (IRMA) at the state level, etc have been taken with a view to facilitate achievement of targets by the Mission Directorate.